



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/55/2014	KAMAL KISHORE DAS Versus SMTI NILIMA ADHIKARY and 11 ORS	MS.N MITRA MS.D DEVI MR.R DEY	
2	MC/173/2016 IN MACAPP____/2016.	SMT. KUNJA BARMAN and ANR Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MRS.K DEKA(R-1) MR.B K PURKAYASTHA(R-1) MR. R C PAUL MS M BHARATI
3	I.A.(Civil)/9/2018 in MACApp./6/2018	DILIP KR. KALITA Versus SANJIB BAID	MR. K K DUTTA MR. B GOGOI P NAYAK MR.D SAIKIA	
	WITH MACApp./6/2018	DILIP KR. KALITA Versus SANJIB BAID	MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. D SAIKIA	
4	I.A.(Civil)/1307/2018 in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4)
	WITH MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4) MR. A THAKUR (R4)
	WITH I.A.(Civil)/1306/2018 in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MR. S U AHMED
5	I.A.(Civil)/16/2019 in MACApp./13202/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR (OP1, OP2, OP3) MR. A SHAKIL (OP1, OP2, OP3)
	WITH MACApp./13202/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS		

6	I.A.(Civil)/139/2019 in MACApp./15019/2018	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. C BAISHYA	MR. K K BHATTA (R6) MR J JOHN (R6) MS JONA TALUKDAR (R6) MS. R DEVI (R6)
	WITH MACApp./15019/2018 (Filing Number)	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS		
7	I.A.(Civil)/3471/2019 in MACApp./14537/2019	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	
	WITH MACApp./14537/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS		
8	I.A.(Civil)/3901/2019 in MACApp./15465/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS.	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
	WITH MACApp./15465/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS		
9	I.A.(Civil)/4182/2019 in MACApp./17560/2019	NEW INDIA ASSURANCE CO. LTD Versus SMTI. SAMPA SUTRADHAR AND 4 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR D K KALITA (R-1,2,3) MR. H SARMA (R-1,2,3)
	WITH MACApp./17560/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SMTI. SAMPA SUTRADHAR AND 4 ORS		
	WITH I.A.(Civil)/17561/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SMTI. SAMPA SUTRADHAR AND 4 ORS		
10	I.A.(Civil)/2183/2020 in MACApp./4620/2020	NURUL ISLAM Versus M/S. UNITED INDIA INSURANCE CO. LTD. AND ANR	MS. I DAS	MR. B J MUKHERJEE MS R SAHA
	WITH MACApp./4620/2020 (Filing Number)	NURUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD. AND ANR (B)		
11	WP(C)/1449/2021	LINA TAMULY Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
12	WP(C)/2129/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
	WITH WP(C)/1923/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
	WITH WP(C)/2130/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE

15	WP(C)/6217/2021	NIJARA MORANG TAID Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM
16	WP(C)/1288/2022	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
WITH				
17	CrI.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022